## <sup>1</sup>[FORM KK] [See rule 29(1)] Form of Declaration and Certificate.

Kind of Agricultural produce	Mode of transport with Number of bags/package	Weight	Notified market area from where produce was purchased and market fee paid	
1	2	3	4	5

Amount of fee paid with Number and date of receipt	Through whom purchased	Name and Address of the buyer and his agent	Remarks
6	7	8	9

I hereby declare that the particulars given above are correct.

	Signature of the Dealer License No Address
I hereby declare that the above me bought from the notified market area the limits of the notified market area and that the particulars given above are contact.	for the purpose of
	Signature Address of the Dealer claiming Exemption of market fee. Address License No.

 $<sup>^{\</sup>rm 1}\,\text{Form}$  KK added vide Notification No. GSR/64/P.A 23/61/S.43/Amd. (49)/98 dated 4-9-1998